IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 04(ND)/2017

IN THE MATTER OF:		2000 10 miles 24 - 10 € 200 miles 24 - 24 miles 200
Mr. Manoj Srivastava & Anr. v.		Petitioners
M/s. Assotech Ltd. & Ors.		Respondents
SECTION: UNDER SEC	TION 241-242	
		Order delivered on 07.09.2017
Coram:		
CHIEF JUSTICE M.M. KUN	//AR	
Hon'ble President		
Deepa Krishan		
Hon'ble Member (T)		
For the Petitioner(s):	Mr. Manoj Srivas	tava & Mr. Nishant Kumar Srivastava, Advocates

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 05.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

-sd-

07.09.2017 Vineet

For the Respondent(s):